

(14)



**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY-MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.10.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)Ind-3219/9/HDB/2017
NAME OF THE COMPANY	Neerus Ensembles Private Limited
NAME OF THE PETITIONER(S)	Uniglobe Sri Sai Travel
NAME OF THE RESPONDENT(S)	Neerus Ensembles Private Limited
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Narendar Naik	Advocate	9849 387 366	
Anjana Ramanathan	Advocate	916 044 7251	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Enclosed Order Sheet**

Heard Shri D. Narendar Naik and Ms. Anjana Ramanathan, Learned Counsels for the Petitioner and submit that Respondents have promised to pay the amount in question.

Post the case on 10.10.2017

  
Member (T)

  
Member (J)

Bm